

Cellular Mobile Telephones

996. SHRI TARA SINGH:
SHRI V. SREENIVASA PRASAD:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Department of Telecommunications has announced guidelines which ban entry of Government companies for participation in bid for cellular mobile telephones;

(b) if so, the reasons therefor;

(c) the details of the private sector companies who participated in bids; and

(d) the details of guidelines issued in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) and (b) No, Sir. Any registered Indian company including Government companies can submit bids for the Cellular Mobile Service Tender.

(c) The tender for franchise of Cellular Mobile Service in 20 Territorial Circles is still open. The Last date for submission of bids is 31.3.1995. The details of participation of private sector companies will be known thereafter. The details of companies which have been franchised for operation of Cellular Mobile Service in Delhi, Bombay, Calcutta and Madras is given in the statement attached.

(d) The tender will be evaluated in two stages. In the first stage, the bidders meeting the eligibility commercial, technical and financial and operating criteria, will be shortlisted. In the second stage, financial bids of shortlisted bidders will be evaluated based on the amount of cellular levy quoted and payment schedule of the levy proposed in the bids.

STATEMENT

List of Licencees for the Operation of Cellular Mobile Telephone Service in 4 Metro. Cities.

Sl.No.	Name of the Company	City
1.	M/s. Hutchison Max Telecom.	Bombay
2.	M/s. BPL Systems & Projects Limited.	Bombay
3.	M/s. Bharti Cellular Ltd.	Delhi
4.	M/s. Sterling Cellular Ltd.	Delhi
5.	M/s. Usha Martin Telecom Ltd.	Calcutta
6.	M/s. Indian Telecom Pvt. Ltd.	Calcutta
7.	M/s. Skycell Communication Pvt. Ltd.	Madras
8.	M/s. Mobile Telecom Service Pvt. Ltd.	Madras

Peace-Keeping Operations

997. SHRI SHRAVAN KUMAR PATEL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether India made a strong plea at the recent UN General Assembly session in regard to withdrawal of Peace Keeping operations that have out-lived their mandate; and

(b) if so, the precise terms of the plea and the consensus reached at the UNGA on the plea?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) and (b): In a statement to the Special Political and Decolonisation Committee of the 49th UN General Assembly, the Indian delegate said that there should be no hesitation in ending those operations which have been overtaken by events or become inconsistent with their mandates. Discussions are continuing at the UN on all aspects of peace-keeping operations.

Post office in Gujarat

998. SHRI N. J. RATHVA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the year-wise and place-wise number of branch post offices, sub-post offices and extra-departmental post offices sanctioned for Gujarat, particularly Bharuch, Baroda and Panchmahal districts, during the last three years and upto January, 1995;

(b) whether these post offices have been opened;

(c) if not, the reasons therefor; and

(d) the time by which these post offices are likely to be opened?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) The information for the years 1991-92, 1992-93 and 1993-94 is given in the Statement attached. No post office has been sanctioned during 1994-95. However, there is a target of opening of 4 extra departmental branch post offices and 12 departmental sub-post offices in Gujarat.

(b) to (d) These post offices have been opened except the following which could not be opened for want of availability of suitable accommodation.

Name of post office	District
CTM Char Rasta	Ahmedabad
Raiya Road	
Ghoghmba and Malvan	

As soon as suitable accommodation is available post offices shall be opened.

STATEMENT *Place-wise number of extra departmental branch post offices and departmental sub post offices sanctioned and opened in Gujarat during 1991-92.*

S.No.	Name of district	EBOs [*] sanctioned & opened 1991-92	DSOs ^{**} sanctioned & opened 1991-92
1.	2.	3.	4.
1.	AHMEDABAD	1. VASNA SOGTHI 2. SAMETRI 3. SINOJ	—
2.	AMRELI	1. NIGALA 2. BORALA	1. AMBUJANAGAR
3.	BANASKANTHA	1. BHANDOTRA 2. JASHWANTGADHA 3. KOTADA 4. KUVARLA 5. SUVNA 6. NOKHA 7. DHARWADI 8. SAMARWADA 9. VAKHA 10. RANPUR 11. SANOVIA 12. SOVIYANA 13. ONAVALI 14. AGANWADA	
4.	BHARUCH	1. AKTESHWER 2. KICHHIPURA	1. PANOLI I.E.
5.	BHAVNAGAR	1. KUNANELI 2. KHARIZ	
6.	DANG	1. NAKATIAHANUAT	
7.	GANDHINAGAR	1. FATQWADI 2. GIYOD	1. GANDHINAGAR ELECTRONIC EST.
8.	JAMNAGAR	1. AMBALA-NANA 2. JAMPUR 3. GADU	1. SIKKA THURMAL POWER STATION.
9.	JUNAGADH	1. GALIYAWAD 2. MULIYA 3. JEPUR 4. MAKTUPUR	
10.	MAHESANA	1. GANAVADA 2. DELOLI 3. VADSER-AIRPORT 4. BARSAA 5. BUDASAN 6. MANDROPUR 7. FULETRA 8. GAJDINPUR 9. KHANPUR RAZKUVA 10. SURPURA 11. SARDA 12. NERDA 13. MEVAD 14. KHADOL 15. NANI-KADI 16. SUJATPURA 17. JUNI-SEDHAVI 18. KARSHANPURA 19. KHATODA 20. KHOREDA 21. DHANODHARDA 22. KHITHI	

*Extra departmental branch post office

**Departmental sub post office.

1.	2.	3.	4.
11.	PANCHMAHALS	<ol style="list-style-type: none">1. JETPUR2. TANDA3. Jhala4. ZAMBA5. DHEVOLA6. LAKHANPUR	
12.	RAJKOT	<ol style="list-style-type: none">1. KERALA2. BHADIAD3. KOTHI4. RANEPUR5. ADBALKA6. KHANDVI7. AJMER	
13.	SABARKANTHA	<ol style="list-style-type: none">1. BADPLI2. VALRAM3. AMBA-MAHUDA4. DANTOD5. UNDHVA6. NARSOLI7. RAYAVADA8. BILVANIA9. ADHERA	
14.	SURENDRANAGAR	<ol style="list-style-type: none">1. SONEGADH2. PIPALIYA	
15.	SURAT	<ol style="list-style-type: none">1. UMARKUTCH2. DHANTURI3. KHIMDUREA4. GOMTALAO5. BARDIPODA6. ITWAI7. PANCH-PIPLA8. VADPODA9. ASORMA10. SHERDI11. HIRAWADI	
16.	VALSAD	<ol style="list-style-type: none">1. DAHIKHED2. ASTOD3. BORDAI4. NARANPUR5. SAMARPADA6. RETHWANIA7. ANKLESH-VALIVATI8. TORAHVERA9. ARNAI10. UMORKUI11. DEBARTODA12. MOTA-AMBA13. NARANNAGAR	

1.	2.	3.	4.
17.	VADODARA	1. DHOLIAMEL 2. SANDERPURA 3. DHONOVA 4. KARODIA 5. BHARVODA 6. PANCH-DEVDA	1. T.B. 58 NITROIUM S.
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Place-wise number of extra departmental branch post offices and sub post offices sanctioned and opened in Gujarat during 1992-93

S.No.	Name of district	EDBOs* sanctioned and opened 1992-93	DSOs** sanctioned 1992-93	DSOs opened 1992-93
1.	Ahmedabad	Navanagar	'D' Cabin Sabarmati Bopal	'D' Cabin Sabarmati Bopal
2.	Amreli	Shialhet	—	—
3.	Banaskantha	Radosan Aihabad Madhpura	—	—
4.	Bharuch	—	—	—
5.	Gandhinagar	Chiloda	Gandhinagar Sector-6	Gandhinagar Sector-6
6.	Jamnagar	Juvanpura	—	—
7.	Junagadh	—	Siddhigram Complex	Siddhigram Complex
8.	Mehsana	Daudtura Shamsherapura	—	—
9.	Rajkot	Bakhalwad Venasar	—	—
10.	Panchmahal	Kulamul Timbla Zimzva	—	—
11.	Sabarkantha	Chandvasa Kadvadi	—	—
12.	Surat	—	—	—
13.	Vadodara	Bordha Virpur Damali Kalidodi Ambadunagar Padharwat	—	—
14.	Valsad	Sahuda Gadarit Malva Pali Bhavthan-Amnbosi Babar-Khadak Veiparva	—	—

Place-wise number of extra departmental branch post offices and sub post offices sanctioned and opened in Gujarat during 1993-94.

S.No.	Name of district	EDBOs* sanctioned and opened 1993-94	DSOs** sanctioned 1993-94	DSOs opened 1993-94
1.	Ahmedabad	Chamia	CTM Char Rasta	—
2.	Amreli	—	—	—
3.	Banaskantha	Dhanpura	—	—
4.	Bharuch	—	—	—
5.	Gandhinagar	—	—	—

* Extra departmental branch post office

** Departmental sub post office.

1.	2.	3.	4.	
6.	Jamnagar	Devadlaya, Chirodesand	—	—
7.	Junagadh	—	—	—
8.	Meheana	Khidedlari	—	—
9.	Rajkot	—	—	—
10.	Panchmahal	Thala Belpura Mataraviyyas	Malvan Choghamba	—
11.	Sabarkantha	Vandhol	—	—
12.	Surat	—	KIM Char Rasta	KIM Char Rasta
13.	Vadodara	Sindhi Kuva Vankala	—	—
14.	Valsad	Lakadbari Chotan	—	—

[Translation]

Hindu Pilgrims to Pak

999. SHRI BRIJ BHUSHAN SHARAN SINGH:
SHRI PANKAJ CHOWDHARY:
KUMARI SUSHILA TIRIYA:
SHRI GURUDAS KAMAT:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government are aware of the harassment of Indian Hindu Pilgrims visiting Pakistan;

(b) if so, the details thereof and the steps taken by the Government in the matter;

(c) whether attention of the Government has been drawn to the reports regarding alleged atrocities being committed on minorities including Hindus in Pakistan and Bangladesh and temples being demolished there; and

(d) if so, the effective steps taken or proposed to be taken by the Government in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE): (a) and (b) Government are aware of impediments and difficulties faced by Indian Hindu pilgrims visiting Pakistan. Government have taken up this matter with Pakistan and have repeatedly urged Pakistan to fulfil its commitments under the provisions of the Protocol on Visits to Religious Shrines signed between India and Pakistan in 1974.

(c) and (d) Government have seen reports on various types of difficulties discrimination and hardships faced by minorities including Hindus, in Pakistan and Bangladesh.

Protection of Pakistani and Bangladesh citizens, including those belonging to the minority communities, is the responsibility of the respective Governments. It is their duty to protect the rights of their citizens.

[English]

India's Membership in UN Security Council

1000. SHRI DATTATRAYA BANDARU:
SHRI RAM NAIK:
SHRI JAGMEET SINGH BRAR:
SHRI NAWAL KISHORE RAI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the attention of the Government has been drawn to the news item appearing in 'the Navbharat Times' dated February 11, 1995 captioned "Suraksha Parishad Seat Ko Kashmir Se Joda"; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE): (a) Yes, Sir.

(b) Government have seen the statement of the US official under reference. India's views on the restructuring of the UN Security Council are well known to the international community.

Visit of Iranian President

1001. DR. SUDHIR RAY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether relations between India and Iran have improved in recent years;

(b) whether any misunderstanding cropped up between the two countries as Iran's president cancelled his proposed Indian trip; and

(c) if so, whether India is trying to repair the damage?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE): (a) The bilateral cooperation between India and Iran has significantly expanded in the recent period. The cooperation which has acquired a multi-faceted character, is of mutual benefit and advantage to the two countries and constitutes a factor of peace and stability in the region.

(b) No, Sir.

(c) Does not arise.